# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 1827

## **TO BE ANSWERED ON NOVEMBER 28, 2019**

#### IMPLEMENTATION OF VARIOUS SCHEMES IN TELANGANA

#### NO. 1827. SHRI NAMA NAGESWARA RAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the amount which has been released for implementation of various schemes under different municipalities of Telangana during the last five years;
- (b) the details of developmental projects being taken up in the municipalities of Telangana;
- (c) the allocations that have been made as per the recommendations of the 14<sup>th</sup> Finance Commission;
- (d) whether any review has been undertaken to know the functioning of urban local bodies in different metros, in general, and of Hyderabad, in particular, during the last two years; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) & (b): The Ministry of Housing and Urban Affairs (MoHUA) facilitates and assists States/Union Territories (UTs) including Telangana, through its flagship Missions/Schemes - Swachh Bharat Mission-Urban (SBM-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM), and Pradhan Mantri Awas Yojana (Urban) (PMAY-U), Deendayal

Antyodaya Yojana-National Urban Livelihoods Mission(DAY-NULM) and Heritage City Development and Augmentation Yojana(HRIDAY) to improve urban infrastructure and enhance the quality of life in cities and towns covered under these Missions/Schemes. The funds released for implementation of these Schemes to Telangana and details of development projects taken up are given in the Annex.

(c): The details of the allocations that have been made as per the recommendations of the 14th Central Finance Commission for the municipalities of Telangana are as under;

Rs. in crore

Year	Basic Grant	Performance Grant
2015-16	325.23	0
2016-17	450.33	132.91
2017-18	520.32	150.41
2018-19	601.92	170.81
2019-20	813.32	223.66

(d) & (e): The MoHUA reviews the progress of the implementation of the projects, regularly through progress reports, review meetings, video-conferencing with the officers of State Government of Telengana/ Urban Local Bodies to assess the progress and address any issues being faced in the implementation process.

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Annexure referred to in reply to Rajya Sabha Unstarred Question No 1827 regarding 'Implementation of various Schemes in Telangana' for answer on 28 November, 2019.

# (i) <u>Details of Central Assistance released to the State Government under</u> Missions/Schemes of MoHUA during the last 5 years

Funds released under the Missions are given below:

(Rs in crore)

S.No.	Name of Missions/Scheme	Funds Released
1.	SBM(U)	196.25
2.	AMRUT	578.98
3.	SCM	392
4.	PMAY-U	1183.10
5.	DAY-NULM	124.23

The allocation of CA to the Municipalities is made by the State Government. Besides, Rs 32.84 crore have also been released to Warangal City under Heritage City Development and Augmentation Yojana(HRIDAY) for projects relating to preservation of heritage sites.

## (ii) Projects undertaken in Urban Local Bodies/Municipalities of Telangana

### **Atal Mission for Rejuvenation and Urban Transformation(AMRUT)**

Under AMRUT individual projects are selected, appraised, approved and implemented by the concerned States/Union Territories (UTs). The Government of India only approves State Annual Action Plans (SAAPs) and releases Central Assistance (CA) as per Mission guidelines. Against the total plan size of Rs.1,666 crore including Central Assistance of Rs.832.60 crore of all the SAAPs, Rs.1,442 crore has been allocated to water supply, Rs.184 crore to sewerage &septage projects Rs.40 crore has been allocated for green spaces and parks.

Out of the SAAP size of Rs. 1,666crore, works have been completed for 23 projects worth Rs.658 crore, work is in progress on 40 projects worth Rs. 1,001crore, 3 projects worth Rs.5 crore are under tendering and DPRs for projects worth Rs.3 crore are under preparation.

#### **Smart Cities Mission**

The implementation of the Smart Cities Mission at the city level is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects. Details of projects proposed by both of these cities i.e. Karimnagar & Greater Warangal in their Smart City Proposal are available on the Smart Cities Mission website <a href="https://www.smartcities.gov.in">www.smartcities.gov.in</a>

#### Pradhan Mantri Awas Yojana-Urban(PMAY-U)

266 housing projects have been taken up for construction of 1.89 lakh housesduring the last five years in 68 Urban Local Bodies (ULBs) of Telangana.

# Heritage City Development and Augmentation Yojana(HRIDAY)

5 projects -Bhadrakali Lake Foreshore Development, Development work at 1000 pillar temple area, Development work at Kazipeth Dargah, Rejuvenation of pond at Padmakshi Temple and Development of Jain Sites of Hanamkonda Hill, Revival and Development of Warangal Fort have been taken up under the Scheme in Warangal city in the State.

# **Swachh Bharat Mission-Urban(SBM-U)**

Under SBM-U, funds are released to States/UTs on the basis of proposals, submitted by them. During the last five years, a total of Rs. 196.25 Crores were released to the Government of Telangana under SBM-U. The State Government releases the funds to the Municipalities. The details of developmental projects are not maintained Municipality-wise.

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